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WP-41005-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 30th OF OCTOBER, 2025

WRIT PETITION No. 41005 of 2025

RAJKUMAR HATHTHEL

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Sandeep Chourasia and Shri M.P. Singh Chouhan - Advocate for the petitioner.

Dr. S.S. Chouhan - Government Advocate for the respondent/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Corpus has been produced in Court by Shri Sumitra Maravi, Sub Inspector and Lady Constable- Ms. Rajkumari Singh, Police Station City Kotwali District, Satna. Corpus is aged over 15 years and she expresses her desire to return her parental home. Petitioner/father of the corpus is also present in court and also expresses the desire to take the corpus to his house.

It is directed that custody of the corpus be handed over to the petitioner. Petition is accordingly disposed of in the above terms.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE



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